

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 102

CA (CAA) No. 47/Chd/Hry/2023
(1st Motion)

IN THE MATTER OF:

Bharat Investment Growth Ltd & Ors

...Petitioner Companies

Under Section: **230-232, CA 2013**

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 23.02.2024.

-sd-
Court Officer

February 02, 2024
SM